

ANNOUNCEMENTS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, as announced in the House on Friday, the 2nd August 2024, the hon. Minister of Agriculture and Farmers' Welfare and Minister of Rural Development, Shri Shivraj Singh Chouhan, will continue his reply to the Discussion on the Working of the Ministry of Agriculture and Farmers' Welfare at 1.00 p.m. today. Accordingly, there will be no lunch recess today.

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I have been waiting for your reply to my letter written to you. What about my point of order?

MR. CHAIRMAN: I will respond to it.

SHRI DIGVIJAYA SINGH: When, Sir?

MR. CHAIRMAN: Please take your seat. ...(*Interruptions*)... I can speak only when you take your seat. It is under my serious consideration. The House will come to know about it.

SHRI DIGVIJAYA SINGH: What about me, Sir? When are you going to tell me?

MR. CHAIRMAN: Before adverting to the same in the House, I will take steps to inform Shri Digvijaya Singh that, at this particular time, this point of order is being determined. It will be done.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Matters raised with Permission. Dr. Sangeeta Balwant. Demand to restart Sugar Mill at Nandganj in Ghazipur District of Uttar Pradesh. Not there. Shrimati Jebi Mather Hisham. Demand to bring down airfare from Gulf Countries.